

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 51 OF 2018, APPEAL NO. 52 OF 2018
APPEAL NO. 53 OF 2018 & APPEAL NO. 57 OF 2018

Dated: 20th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matters of:

APPEAL NO. 51 OF 2018

Jindal India Thermal Power Limited Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. Respondent(s)

APPEAL NO. 52 OF 2018

M/s Vedanta Limited Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. Respondent(s)

APPEAL NO. 53 OF 2018

IND Barath Energy (Utkal) Limited Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. Respondent(s)

APPEAL NO. 57 OF 2018

GMR Kamalanga Energy Limited Appellant(s)
Versus
Central Electricity Regulatory Commission &Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Neha Garg for R-2

ORDER

List the matter for hearing on **23.01.2019**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
vt/bn

(Justice N.K. Patil)
Judicial Member